

NOTIFICATION**PART-A**

The following transfers and postings of officers of Judicial Department in the cadre of District Judges, are ordered in the interest of public service, to take effect immediately:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri.B.S.Sappannavar	XXXIV Addl. City Civil and Sessions Judge, Bengaluru City	Prl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
2	Sri. Siddalinga Prabhu	XLIV Additional City Civil and Sessions Judge, Bengaluru City	XLIX Additional City Civil and Sessions Judge, Bengaluru City (Vacant Court)
3	Sri.M.M.Pathan	V Addl. City Civil and Sessions Judge, Bengaluru City.	I Addl. Prl. Judge, Family Court, Bengaluru. (Vacant Court)
4	Smt.Hemavathi	XXXIX Addl. City Civil and Sessions Judge, Bengaluru City.	II Addl. Prl. Judge, Family Court, Bengaluru. (Vacant Court)
5	Smt.M.Komalatha	IV Addl. Prl. Judge, Family Court, Bengaluru.	XXXIX Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Smt.Hemavathi – transferred)
6	Smt.Nagaveni	VI Addl. Prl. Judge, Family Court, Bengaluru.	V Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri.M.M.Pathan–transferred)
7	Smt.Saraswathi Vishnu Kosandar	V Addl. Prl. Judge, Family Court, Bengaluru.	VII Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
8	Sri.Basavaraj G.	VIII Addl. District and Sessions Judge, Mysuru. (to sit at Hunsur)	I Addl. District and Sessions Judge, Mysuru. (Vacant Court) (ON REQUEST)

1	2	3	4
9	Sri. Shubhaveer.B	Additional Secretary to Government, Law Department, Vidhana Soudha, Bengaluru. (ON REPATRIATION)	XII Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
10	Sri. T.M.Nagaraja	II Addl. District and Sessions Judge, Kodagu-Madikeri to sit at Virajpet.	Presiding Officer, III Addl. Labour Court, Bengaluru. (Vacant Court)
11	Smt. Vela Damodhar Khoday	XIV Addl. City Civil and Sessions Judge, Bengaluru City.	XXII Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
12	Sri.U.M.Adiga	II Addl. District and Sessions Judge, Belagavi.	I Addl. District and Sessions Judge, Belagavi. (Vacant Court)
13	Sri. Manjappa Hanamantappa Annayyanavar	V Addl. District and Sessions Judge, Belagavi.	II Addl. District and Sessions Judge, Belagavi. (Vice Sri. U.M.Adiga-transferred)
14	Smt.Prabhavathi G.	X Addl. District and Sessions Judge, Belagavi.	V Addl. District and Sessions Judge, Belagavi. (Vice Sri. Manjappa Hanamantappa Annayyanavar-transferred)
15	Sri.Ravindra Hegde	XVII Addl. City Civil and Sessions Judge, Bengaluru City.	LXXVIII Addl. City Civil & Sessions Judge, Bengaluru City. (Vacant Court)

PART-B

The following Senior Civil Judges promoted as District Judges under Government Notification No.DPAR 16 SeVuNya 2017 dated 29.05.2017 are transferred and posted to the charges noted against their names at column No.4 below, in the interest of public service, to take effect immediately:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri.C.R.Raja-somashekar	Senior Civil Judge and JMFC, Athani.	II Addl. District and Sessions Judge, Ballari. (Vacant Court)
2	Sri.H.Gopalakrishna	II Addl. Senior Civil Judge, Kalaburagi.	V Addl. District & Sessions Judge, Kalaburagi (Vacant Court)
3	Smt.Shobhavathi M.K.	Senior Civil Judge and CJM., Yadgir.	II Addl. District & Sessions Judge, Bengaluru Rural District. (Vacant Court)
4	Sri.Patil Mohankumar Bheemanagouda	Prl. Senior Civil Judge, Chikkodi.	LXV Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
5	Sri.Rudolph Pereira	Chief Metropolitan Magistrate, Bengaluru City.	III Addl. Prl. Judge, Family Court, Bengaluru. (Vacant Court)
6	Smt.B.Pushpanjali	Senior Civil Judge and JMFC., Nagamangala.	IV Addl. Prl. Judge, Family Court, Bengaluru. (Vice Smt.M.Komalatha – transferred)
7	Smt. Bennali Shivakumar Jayashree	Senior Civil Judge, OOD, Head of Legal Cell and Ex.Officio, Deputy Secretary to Government, Higher Education and Medical Education and Health and Family Welfare Dept. Bengaluru. (ON REPATRIATION)	VIII Addl. District and Sessions Judge, Mysuru. (to sit at Hunsur) (Vice Sri.Basavaraj G – transferred)
8	Smt.Sheila B.M.	XXVI Addl. Chief Metropolitan Magistrate, Bengaluru City.	VI Addl. Prl. Judge, Family Court, Bengaluru. (Vice Smt. Nagaveni – transferred)
9	Smt.Sharada B.	Prl. Senior Civil Judge and CJM., Bagalkot.	I Addl. District & Sessions Judge, D.K. Mangaluru. (Vacant Court)

1	2	3	4
10	Sri.Kashim Churikhan	Prl. Senior Civil Judge and JMFC., Hospet.	I Addl. District and Sessions Judge, Ballari. (Vacant Court)
11	Smt. M.H.Shantha	Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayuktha, Bengaluru. (ON REPATRIATION)	IX Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
12	Smt.K.Bhagya	Senior Civil Judge and JMFC., Krishnarajanagar.	V Addl. Prl. Judge, Family Court, Bengaluru. (Vice Smt. Saraswathi Vishnu Kosandar-transferred)
13	Sri.Yashawant	Senior Civil Judge, Hukkeri.	X Addl. District and Sessions Judge, Belagavi. (Vice Smt. Prabhavathi G. -transferred)
14	Sri. H.A.Mohan	Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Registrar (Enquiries) Karnataka Lokayuktha, M.S.Building, Bengaluru. (Vacant Post)
15	Sri.S.T.Devaraja	III Addl. Chief Metropolitan Magistrate, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Registrar (Enquiries) Karnataka Lokayuktha, M.S.Building, Bengaluru. (Vacant Post)
16	Sri.Shankarappa Nimbanna Kalkani	Prl. Senior Civil Judge and JMFC., Hubballi	Presiding Officer, Labour Court, Hubballi. (Vacant Court)

1	2	3	4
17	Sri.R.Ravi	Senior Civil Judge and JMFC., Hagaribommanahalli.	XVII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Ravindra Hegde-transferred)
18	Sri.Lokappa.N.R.	Senior Civil Judge and JMFC., Tiptur.	Services are placed at the disposal of the Govt. for being appointed as District Judge, OOD, Additional Registrar (Enquiries) Karnataka Lokayuktha, M.S.Building, Bengaluru. (Vacant Post)
19	Sri.R.Y.Shashidhara	Senior Civil Judge and JMFC., Holalkere	XVI Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
20	Smt.Panchakshari M.	II Addl. Judge, Court of Small Causes, Bengaluru.	XVIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
21	Sri.J.V.Vijayananda	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Hassan. (ON REPATRIATION)	IX Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru (Vacant Court)
22	Sri. Gollalappa Ayyappa Mulimani	IX Addl. Chief Metropolitan Magistrate, Bengaluru City.	XIV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Smt. Vela Damodhar Khoday – transferred)
23	Smt.Nagajyothi K.A.	Senior Civil Judge, Belur.	XXIX Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
24	Smt.Sumangala S. Basavannour	Prl. Senior Civil Judge and CJM., Dharwad.	Addl. District and Sessions Judge, Gadag (Vice Sri. K.B.Asode – transferred)

1	2	3	4
25	Sri.Devanand Puttappa Nayak	I Addl. Senior Civil Judge, Bagalkot.	XXXVIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
26	Smt.S.Shobha	Senior Civil Judge and CJM., Chikkaballapura.	LII Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
27	Sri.P.Srinivasa	Senior Civil Judge, OOD., Member Secretary, District legal Services Authority, Vijayapura. (ON REPATRIATION)	XLII Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
28	Smt.K.S.Jyothishree	XI Addl. Chief Metropolitan Magistrate, Bengaluru.	LVI Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
29	Smt.Savithri Shivaputra Kujji	Senior Civil Judge and JMFC., Sirsi.	II Addl. District and Sessions Judge, Dharwad. (Vacant Court)
30	Sri.S.A.Hidayathulla Shariff	Prl. Senior Civil Judge and JMFC., Srirangapatna.	LVIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
31	Sri.Mehaboob Khan Gazhi Khan Shivalli	Senior Civil Judge and CJM., Gadag.	VI Addl. District & Sessions Judge, Belagavi. (Vacant Court)
32	Sri.H.Shashidhara Shetty	Senior Civil Judge, OOD, Deputy Director, Karnataka Judicial Academy, Bengaluru.	I Addl. District & Sessions Judge, Bengaluru Rural District. (Vacant Court)
33	Sri. Abhay Dhanpal Chougala	Prl. Senior Civil Judge and CJM., Vijayapura.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S.Building, Bengaluru. (Vacant Post)

1	2	3	4
34	Sri.Mohamad Ashraf Aris	VIII Addl. Chief Metropolitan Magistrate, Bengaluru.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Registrar (Enquiries) Karnataka Lokayuktha, M.S.Building, Bengaluru. (Vacant Post)
35	Sri.Shivarama K.	Senior Civil Judge and CJM., Udupi.	XLIV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri.Siddalinga Prabhu-transferred)
36	Sri.Mohan Prabhu	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Kodagu-Madikeri. (ON REPATRIATION)	II Addl. District and Sessions Judge, Kodagu-Madikeri to sit at Virajpet. (Vice Sri. T.M.Nagaraja-transferred)
37	Sri.A.V.Srinath	Senior Civil Judge, OOD, Deputy Secretary to Govt. (opinion-2), Law Department, Bengaluru.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Secretary to Government, Law Department, Vidhana Soudha, Bengaluru. (Vice Sri. Shubha-veer.B - transferred)

BY ORDER OF THE HIGH COURT

Sd/-
(ASHOK G. NIJAGANAVAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil & Sessions Judge, Bengaluru City, all the Prl. District & Sessions Judges in the State and the Chief Judge, Court of Small Causes, Bengaluru City, with a request to make necessary arrangements for relief of the Officers concerned and to send the proposals for concurrent appointments to the Courts which will become vacant due to above transfers.
2. The Prl. Judge, Family Court, Bengaluru, the Presiding Officer, Labour Court, Bengaluru City and the Presiding Officer, Industrial Tribunal, Bengaluru.
3. The Officers at Sl.No.1, 7, 8 and 11 to 14 of Part-A and the Officers at Sl.No.1 to 4, 9 and 10, 13, 19 and 20, 22 to 26 and 28 to 32 of Part-B of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts immediately.
4. The Officers at Sl.No.2, 3, 4, 10 and 15 of Part-A and the Officers at Sl.No.5, 6, 8, 12, 14, 15, 16, 18, 33, 34 and 37 of Part-B of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary appointment orders from the Government and then proceed to take charge of their new posts immediately.
5. The Officer at Sl.No.9 of Part-A and the officers at Sl.No. 7, 11, 21, 27 and 36 of Part-B of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation orders from the Government and then proceed to take charge of their new posts immediately.
6. The Officers at Sl.No.5 and 6 of Part-A and the Officers at Sl.No.17, 35 and 36 of Part-B of the notification with a direction to get themselves relieved from the present charge of their post only after receipt of necessary appointment orders by the officers at Sl.No. 4, 3, 15, 2 and 10 of Part-A of the notification, respectively.
7. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
8. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
9. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
10. The Accountant General in Karnataka, Bengaluru.

11. The Director General, National Investigation Agency, 6th and 7th Floor, NDCC Building-II, Jai Singh Road, New Delhi - 110 001.
12. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
13. The Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Computers)/ Registrar (Review and Statistics)/Registrar (Admn.)/ Registrar (Infrastructure and Maintenance)/ Registrar (Recruitment).
14. The Additional Registrar General, High Court of Karnataka, Dharwad and Kalaburagi Benches.
15. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of High Court of Karnataka.
16. The J.R.-cum-P.S. to the Hon'ble Chief Justice.
17. All the Private Secretaries to the Hon'ble Judges.
18. The Director, Karnataka Judicial Academy, Bengaluru.
19. The Director, Bengaluru Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
20. The Director, Arbitration Center-Karnataka, III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
21. The Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
22. The Section Officers of GOB-II/HCE/RSB/HVC/HCB/ HCA-I/LCBS/HCL/LCA-I, II and III, Branches of this office.
23. Spare copies.